

separately, during the last three years;

(b) the details of works completed by Punjab Government under Integrated Rural Development Programme and DPAP and the amount spent thereon; and

(c) the number of persons provided employment by Punjab Government under the National Rural Employment Programme and the number of mandays generated thereunder?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA): (a) During the last three years an amount of Rs. 6860.17 lakhs was released by the Department of Rural Development under three major Centrally Sponsored Schemes to Punjab. Out of this Rs. 1486.65 lakhs were under Integrated Rural Development Programme and Rs. 3697.52 lakhs were released under National Rural Employment Programme/Rural Landless Employment Guarantee Programme/Jawahar Roazgar Yojana as Central share. Punjab is not converged under Drought Prone Area Programme.

(b) Under Integrated Rural Development Programme 191634 families were assisted and an amount of Rs. 3284.73 lakhs was spent, including State share, during the last three years.

(c) Under National Rural Employment Programme/Rural Landless Employment Guarantee Programme an employment of 80.53 lakh mandays was generated during 1987-88 and 1988-89. Under Jawahar Rozgar Yojana the total number of mandays generated upto February, 1990 was 29.89 lakhs. The progress is monitored under this scheme only in terms of mandays employment generated.

Construction of Fishing Harbour in Bamanapadu (Andhra Pradesh)

9179. DR. VISWANATHAM: Will the Minister of AGRICULTURE be pleased to state:

(a) whether construction of fishing harbour at Bamanapadu, Srikakulam district of Andhra Pradesh has been completed and it is ready for commissioning;

(b) if not, the reasons for delay in commissioning the Harbour; and

(c) when it is likely to be commissioned?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) No, Sir.

(b) and (c). The Government of Andhra Pradesh who are developing the fishery harbour at Bavanapadu under a Centrally Sponsored Scheme had completed the construction of all the major works by November, 1987. However, the harbour could not be commissioned due to the siltation of the entrance channel. According to the administrative approval of Government of India issued for revised cost in February, 1990, the State Government has to complete the construction of the remaining works at Bavanapadu fishery harbour by March, 1991.

Prawn Cultivation in Thanjavur (Tamil Nadu)

9180. SHRI M. SELVARASU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is a great scope for increasing prawn cultivation in Thanjavur district of Tamil Nadu; and

(b) if so, the steps taken/proposed to be taken by Government in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) Yes, Sir.

(b) Government of India sanctioned establishment of a brackishwater prawn farm at Thondiakadu in Thanjavur district during 1983-84 at an estimated cost of Rs. 24.50 lakh and an adhoc grant of Rs. 7 lakh was given towards Central's share of expenditure for the purpose. The project, however, could not be taken up for construction by the Government of Tamil Nadu due to unsuitable site conditions.

Government of Tamil Nadu have proposed to set up a Brackishwater Fish Farmers' Development Agency in Thanjavur district under the Centrally Sponsored Sector, during 1990-91 for providing technical, financial and extension support to prawn farmers for undertaking prawn farming in 50 ha. brackishwater area per annum.

[*Translation*]

Construction of Godowns

9181. SHRI JANARDAN TIWARI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Union Government have chalked out any scheme to construct a chain of godowns in the country for the storage of food-grains and to provide remunerative prices to farmers for their agricultural produce;

(b) if so, the main objectives and other details thereof;

(c) whether Union Government have received any proposal from Bihar in this regard; and

(d) if so, the reaction of Union Government on the said proposals of the State Government and the amount sanctioned by Union Government to Bihar for this programme?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA):

(a) and (b). The Union Government is considering the preparation of a Master Plan for the establishment of rural godowns by various agencies including cooperative and Marketing Boards, to prevent distress sales.

The coverage of interior rural areas by warehousing/godown facility has not been adequate, nor has the facility been used by the farmers effectively. A package of warehousing facility and credit would help the farmer better.

A scheme is already being implemented for creating network of rural godown under which the States are provided with the assistance to the extent of 25% of the construction cost.

(c) and (d). Yes, Sir. Proposals for construction of 156 rural godowns received from Bihar has been approved and an amount of Rs. 1.64 crores has been sanctioned as central assistance for this programme.

[*English*]

Investment In Rural/Agriculture Sectors

9182. SHRI K. RAMAMURTHY: Will the Minister of AGRICULTURE be pleased to state: